ITEM NO.47 COURT NO.4 SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 432/2023

RAVIKUMAR DHANSUKHLAL MAHETA & ANR.

Petitioner(s)

VERSUS

HIGH COURT OF GUJARAT & ORS.

Respondent(s)

(FOR ADMISSION and IA No.69227/2023-STAY APPLICATION

IA No. 81822/2023 - INTERVENTION/IMPLEADMENT

IA No. 80862/2023 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS

IA No. 69227/2023 - STAY APPLICATION)

Date: 08-05-2023 This matter was called on for hearing today.

CORAM: HON'BLE MR. JUSTICE M.R. SHAH

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Basant R., Sr. Adv.

Mr. Purvish Jitendra Malkan, AOR

Ms. Dharita Purvish Malkan, Adv.

Mr. Alok Kumar, Adv.

Mr. Deepak Mani Tripathi, Adv.

Mr. Nayan Gupta, Adv.

Ms. Deepa Gorasia, Adv.

Mr. Ajit Rao, Adv.

Mr. Saudagar Singh, Adv.

Ms. Rumii Chanda, Adv.

For Respondent(s) Mr. Dushyant Dave, Sr. Adv.

Mr. Sandeep Kumar Jha, AOR

Mr. Aakshat Malpani, Adv.

Mr. S.V. Raju, Sr. Adv.

Mr. Nikhil Goel, AOR

Mr. Naveen Goel, Adv.

Mr. Aditya Koshy Roy, Adv.

Ms. Deepanwita Priyanka, AOR

Ms. Meenakshi Arora, Sr. Adv.

Ms. Mayuri Raghuvanshi, AOR

Mr. Vyom Raghuvanshi, Adv.

Mr. Tushar Arora, Adv.

Ms. VP Singh, Adv.

Ms. Akanksha Rathore, Adv.

Mr. Aditya Choksi, Adv. Mr. Arpit Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard Mr. Basant R., learned Senior Advocate, appearing for the petitioners and Mr. Dushyant Dave, learned Senior Advocate, appearing for contesting Respondent Nos. 20, 22, 23 & 24 and Ms. Meenakshi Arora, learned Senior Advocate, appearing for the respective respondents, Mr. Nikhil Goel, learned Advocate, appearing for Respondent No.1-Gujarat High Court at length.

Hearing concluded.

Order(s)/Interim Order(s) reserved.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR